Declaration of Assests and Liabilities:



Year 2022-2023

I, SUBHASH RAM Son/daughter/wife/ of LATE JAGDISH RAM Aged 45 years, belonging to Bihar Lesislative Assembly service & presently working as a Office Attendant give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assests

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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6.3	Sr. No.	Description	Self	Spouse Name Smt. Pinki Devi (Wife)	Dependant-1 Pankaj Kumar (Son)	Dependant-2 Ankit Kumar (SON)	Dependant-3
	(i)	Cash	Rs. 20,000/-	10,000/-	5,000/-	5,000/-	Nil
	(ii)	Deposits in Banks, Financial Institutions And Non-Banking Finanial Companies SBI	7,163/-	Canara Bank of India Rs- 53,215/- SBI Joint BVM Rs 12,552/-	Canara Bank of India Rs- 5,000/-	Canara Bank of India Rs- 5,000/-	Nil
	(iii)	Bonds, Debentures and Shares in Companies	Nil	Nil	Nil	Nil	Nil
	(iv)	Other Financial institution, NSS, postal Saving, LIC Plicies,etc	Post office joint Rs 5262/- Lic- Rs- 5015/- H/y	Post office Joint RD Rs- 35000/- Lic Rs 4136/-	Lic Rs. 7940, Yearly	Lic Rs. 8661 H/y	Nil
	(v)	Moter Vehicles (details of make, etc)	One Hero Motor Cycle BR01-CR- 5172 Honda moter cycle BR01-FX- 7860	Nil	Nil	Nil	Nil
((vi)	Jewellery (give details of weight and value)	Nil	GOLD 100GM SILVER 250 GM	Nil	Nil	Nil
(vii)	Other assets, such as values of claims/interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bond/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and per books in the case of non listed companies should be given.

• Dependant here means a person shubstantially dependent on the income of the employee.

सभाज राम

B. Details of Immovable assests

[Note:- properties in joint ownership indicating the extent of joint ownership will also have to be indicated.]

Sr. No.	Description	Self	Spouse Name (S)	Dependant-	Dependant- 2	Dependant-
(i)	Agricultural Land-Location (s) Extent (Total Measurement) Current market Value	Nil	Nil	Nil	Nil	Nil
(ii)	Non- Agricultural Land-Location (s) Extent (Total Measurement) Current market Value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s)- Survey/door numbet (s) Extent (Total measurement)- current market value	Nil	Nil	Nil	Nil	Nil
(iv)	Houe/Apartment, etc- Location (s) — Survey/door number (s)- Extent {Total measurement}- Current market value	Nil	Nil	Nil	Nil	Nil
(v)	Other {Such as interest in property}	Share in Ancestral Property (Till date) share is not defined	Nil	Nil	Nil	Nil

(2) I give here in below the details of my liabilities/overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item.

सभाव राम

Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI BVM	8,93,748/-
	(ii) Loans from Financial institutions	2022-23	Nil
	(iii) Government Dues: (a) Dues to department dealing with government accommodation	Nil	Nil
	(b) Dues to department dealing with supply of water	Nil	Nil
	(c) Dues to department dealing with supply of electricity	Nil	Nil

	(d) Dues to departments dealing with	Nil	Nil
	telephones		
TO SEE	(e) dues to departments dealing with government transport {including aircraft and helicopters}	Nil	Nil
	(f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge {Also indicate the assessment year upto which Income Tax Return filed. Give also Permaent Account Number (PAN)}	Assessment Year 2022-23 PAN NO AZEPR9760K	Nil
	(ii) Wealth Tax {Also indicate the assessment year upto which wealth Tax return filed.}	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

(3) Personal Details

GPF/CPF/PRAN NO.	:	PTS/BLA 1108	The state of the Control of the Cont		
Gender		- M	M/F		
Date of Birth	•	02/01/1978			
	(DD/MM/YYYY)				
Class/Group	÷	C	(A/B/C)		
Cadre	**************************************	BIHAR LESISLATIVE ASSEMBLY			
		District Control of the Control of t			

(Full Name e.g. B.A.S. Bihar Administrative Servie.

B.S.S - Bihar Secretariat Service etc.)

Home District :- JAMUI

I here by declare that the above details are true to the best of my knowledge and belief.

Signature St. H. W. K. H.

Name Of Employee: SUBHASH RAM

Place: PATNA

Designation: OFFICE ATTENDANT

Date: 06-02-2023

Department: BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.